



GRADYUUMATE PRESENTS



# CHECKMATE'23

*The stage is set, my lawyer!*

**CALL FOR APPLICATIONS - FIRST EDITION OF CHECKMATE**

Media partner



Supporting partner



[www.gradyoumate.in](http://www.gradyoumate.in)



# *introducing* GRADYUUMATE

This foundation is a friend, mentor, and guide which will help budding lawyers at various junctures of their law school journeys.

## WHAT?

A social venture working to help, support, and enable college-going students to achieve their dream careers.

## WHY?

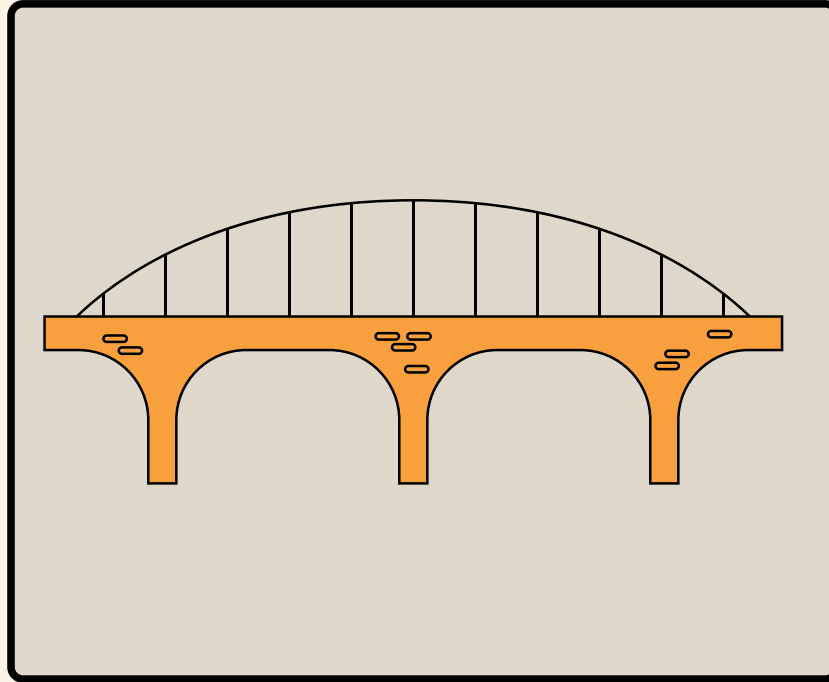
Eliminate financial constraints for inclusive all-rounded legal education.

## HOW?

Provide mentorship, financial assistance, and democratised legal information through tailor-made support programmes.



# OUR INITIATIVES



## PROJECT BRIDGE

Provides financial support for **co-curricular activities**

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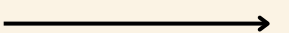
## MY PROTEGE

Provides financial support for pursuing **physical internships**



## GYM BLAWG

**Repository** of easy-to-access and understood legal education





# WHAT IS CHECKMATE?

WHAT	WHY	HOW
<p><b>A 1st of its kind competition for law students to design solutions for challenges faced by law schools and legal education in India.</b></p>	<ul style="list-style-type: none"><li>• <b>To initiate a debate around quality legal education across the country</b></li><li>• <b>To contribute to the dialogue of change necessary for transforming legal education in India.</b></li></ul>	<ul style="list-style-type: none"><li>• <b>Preliminary Screening: 250-word abstract with problem statement + solutions</b></li><li>• <b>Finale: Online pitching session + detailed proposal submission</b></li></ul>





# CHECKMATE IMPACT

## INTERNAL ASSESSMENT BY LAW SCHOOLS

Facilitate the initiation of a self-assessment to identify, address and resolve the challenges faced by legal education and research.

## VISIBILITY ON LAW SCHOOL CHALLENGES

All stakeholders will gain insights into the challenges experienced by law schools in the country.

## ACCOUNTABILITY AND TRANSPARENCY

Identifying the problems will promote accountability and transparency among the stakeholders while crowdsourcing solutions to address the same.

## IMPROVING THE STANDARDS OF LAW SCHOOLS

Enhancement of general standards in law schools, thereby ensuring enhanced experiences for law students in the country.





# CHECKMATE - PRIZES TO BE WON!



**1ST PRIZE -  
RS.35,000/-**



**2ND PRIZE -  
RS.20,000/-**



**3RD PRIZE -  
RS.10,000/-**

**ALONG WITH OPPORTUNITIES TO INTERN WITH PARTNER ORGANISATIONS!**

All the 3 prize winners, will also get **free access to the Legal Research and Writing Course** from



All the 3 prize winners, will also get **access to subscriptions and content at a discounted rate** from



## HOW TO APPLY

**Click [here](#) for the Competition Instructions and Application Form**

[www.gradyoumate.in](http://www.gradyoumate.in)



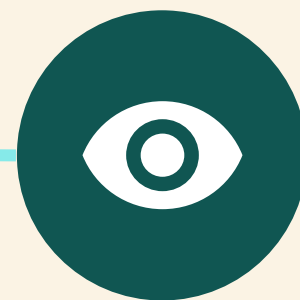
# IMPORTANT DEADLINES TO REMEMBER!

**20TH SEPTEMBER '23**



**ABSTRACT  
SUBMISSION  
DEADLINE**

**24TH SEPTEMBER '23**



**PROPOSAL  
SUBMISSION**

**30TH SEPTEMBER '23**



**FINALE**



# OUR PARTNERS



**PROSQUAD LEGAL**

**MEMAMSA LEGAL**

**AYANA LEGAL**

**ALONG WITH THE SUPPORT OF FRIENDS, FAMILY AND  
THE LEGAL FRATERNITY.**







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*Spread the word and participate in*

**CHECKMATE**

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[checkmate@gradyoumate.in](mailto:checkmate@gradyoumate.in)

[www.gradyoumate.in](http://www.gradyoumate.in)

